51 No. 1	Case Type	Total
1	ABLAPL- Anticipatory Bail	11443
2	ADALAPL- Anticipatory Ban ADMLS-Admirality Suits.	11445
3	ADMLS-Administry Suits. AHO-Appeal Against High Court Order.	47
	Application Us 34 of the Act involving International	1
4	Commercial Arbitration	1
5	ARBA-Appeals under Indian Arbitration Act.	274
6	ARBP-Petitions under Indian Arbitration Act.	124
7	AS-Admirality Suit.	1
8	BLAPL-Bail Application.	5327
9	CEREF-Reference under Central Excise Act.	20
10	CMAPL-Miscellaneous Applications.	2596
10	CMPAT-Company Act.	84
12	CMP-Civil Miscellaneous Petition	2508
12	COA-Appeals against judgement in Comp.Pet.	17
13	COAPL-Applears against Judgement in Comp. Pet.	2
15	CONTAC-Appeals against orders in Civil Contempt	7
16		1
16	CONTAR-Appeals against orders in Crl.Cont.mater CONTC-Cotempt of Court Cases (Civil contempt)	5933
17	Contempt Petition in Bhubaneswar Bench	5933
18		172
	Contempt Petition in Cuttack Bench	
20 21	Contempt Petition in Sambalpur Bench	<u> </u>
21	CONTR-Proceeding relating to Criminal Contempt	
	COPET-Orginal Petition (Companies Act.)	130 1024
23 24	CRA-Criminal Appeals	1024
	CRLA-Appeal against Judgement/Sentence.	
25	CRLLP-Appl.for leave to appeal US 378 Cr.P.C.	1420 710
26 27	CRLMA-Other Miscellaneous Application.	11284
	CRLMC-Appl.under Sec.482 Cr.P.C.	
28	CRLMP-Criminal Miscellaneous Petition	621 9099
29	CRLREV-Criminal Revision.	
30	CRLTR-Original Trial.	1
31 32	CRMC-Criminal Miscellaneous Case CRP-Revision Petition.	22 157
		261
33	CRREV-Criminal Revision	
34	CS(OS)-Civil suits.	1 3
35	CUSREF-Reference under Customs Act.	3
36	CVA-Civil Appeals	
37	CVREV-Civil Revision.	38 19
38	CVRVW-Civil Review.	
39	DSREF-Confirmation under Sec.336 Cr.P.C.	3
40	EC-Execution Case.	-
41	ELA-Appeals from Judgement in Election Pet.	14
42	ELPET-Election Petitions.	28
43	EXFA-Execution First Appeal.	3
44	EXOS-Execution Application.	4 21
45	EXP-Execution Petition.	
46	FA-First Appeal FAO-First Appeal from Orders.	1091
47	FAO-FIRST Appeal from Orders. FA(OS)-FA from Judgement in original suits.	3255
48		1
49	GA-Government Appeals	112
50	GCRLA-Government Appeals	415
51	GUAP-Pet. under Guardianship and Wards Act.	13
52	IP(M)-Main Petition (Insolvency ACt.)	1
53	ITA-Appeals Income-tax	409
54	JCRA-Jail Criminal Appeals	15
55	JCRLA-Jail Criminal Appeal	1205
56	JCRLRV-Jail Criminal Revision.	12
57	JCRMC-Jail Criminal Misc.Case.	1
58	LAA-Appeals (Land Acquisition Act)	996

62 M. 63 M. 64 M. 65 M. 66 M. 67 OO 68 OI 69 OI 70 OS 71 OI 72 OI 73 OV 74 RG 75 Re 76 Re 77 Rf 78 Rf 79 RS 80 RV 81 S/ 82 S/ 83 SG 84 SJ 85 ST 88 ST 88 ST 89 T/ 90 TE 91 TF 92 TF 93 TF 94 W	AC-Motor Accident Claims. A-Miscellaneous Appeals ATA-Matrimonial Cases (Appeals) FA-FA against Spl. Jurisdiction Cases. JC-Misc.Judicial Case. SA-SA from judgements in Misc. Cases. CRMC-Original Crl. Miscellaneous Case JC-Original Jurisdiction case (Writ) REF-References. S-Original Suit. TAPL-Other Tax Applications. TC-Other Tax Case. VTA-Tax Appeal Under OVAT ACt. CFA-First Appeals(Rent Control Matters) eview Petition in Bhubaneswar Bench eview Petition in Cuttack Bench EA-FA from Judgement and Decree in Suit PFAM-Revision US 19 of Family Court Act. SA-Second Appeal from Judgement and Decree. VWPET-Review Petition. AO-Second Appeal from Appellate Order. A-Second Appeal CLP-Pet.for leave to appeal to Supreme Court IC-Special Jurisdiction Case (Tax Matters) M-Suo Motu. PA-Sp.Appeal before DB TAPL-Appl.for direction to make a reference. ITREV-Sales Tax Revision.	1 102 934 12 59 85 100 1532 1 120 5 1 120 5 1 120 5 1 120 5 1 6 43 2154 1653 6810 2040 225 2300 1 179 46 5 1 1758
63 M, 64 M 65 M, 66 M 67 OO 68 OI 69 OI 70 OS 71 OI 72 OI 73 OV 74 RO 75 Re 76 Re 77 Rf 78 Rf 79 RS 80 RV 81 S/ 82 S/ 83 SO 84 SJ 85 SI 86 SF 87 SI 88 SI 90 TE 91 TF 92 TF 93 TF 94 W	ATA-Matrimonial Cases (Appeals) FA-FA against Spl. Jurisdiction Cases. JC-Misc.Judicial Case. SA-SA from judgements in Misc. Cases. CRMC-Original Crl. Miscellaneous Case JC-Original Jurisdiction case (Writ) REF-References. S-Original Suit. TAPL-Other Tax Applications. TC-Other Tax Case. VTA-Tax Appeal Under OVAT ACt. CFA-First Appeals(Rent Control Matters) eview Petition in Bhubaneswar Bench eview Petition in Cuttack Bench EA-FA from Judgement and Decree in Suit PFAM-Revision US 19 of Family Court Act. SA-Second Appeal from Judgement and Decree. VWPET-Review Petition. AO-Second Appeal from Appellate Order. A-Second Appeal CLP-Pet.for leave to appeal to Supreme Court IC-Special Jurisdiction Case (Tax Matters) M-Suo Motu. PA-Sp.Appeal before DB TAPL-Appl.for direction to make a reference.	934 12 59 85 100 1532 1 12 5 1 12 5 1 6 43 2154 1653 6810 2040 225 2300 1 179 46 5 1
64 M 65 M 66 M 67 00 68 01 69 01 70 09 71 01 72 01 73 01 74 R0 75 R6 76 R6 77 Rf 78 Rf 79 R5 80 RV 81 S/ 82 S/ 83 S0 84 S1 85 S1 86 SF 87 S1 90 TE 91 TF 92 TF 93 TF 94 W	FA-FA against Spl. Jurisdiction Cases. JC-Misc.Judicial Case. SA-SA from judgements in Misc. Cases. CRMC-Original Crl. Miscellaneous Case JC-Original Jurisdiction case (Writ) REF-References. S-Original Suit. TAPL-Other Tax Applications. TC-Other Tax Case. VTA-Tax Appeal Under OVAT ACt. CFA-First Appeals(Rent Control Matters) eview Petition in Bhubaneswar Bench eview Petition in Cuttack Bench EA-FA from Judgement and Decree in Suit PFAM-Revision US 19 of Family Court Act. SA-Second Appeal from Judgement and Decree. VWPET-Review Petition. AO-Second Appeal from Appellate Order. A-Second Appeal CLP-Pet.for leave to appeal to Supreme Court IC-Special Jurisdiction Case (Tax Matters) M-Suo Motu. PA-Sp.Appeal before DB TAPL-Appl.for direction to make a reference.	12 59 85 100 1532 1 120 5 1 120 5 1 1653 6810 2040 225 2300 1 179 46 5 1
64 M 65 M. 66 M. 67 OU 68 O. 69 OU 70 O. 71 O. 72 O. 73 O. 74 R. 75 R. 76 R. 77 R. 78 R. 79 R. 78 R. 79 R. 80 R. 81 S. 82 S. 83 SC 84 S. 85 S. 86 S. 88 S. 90 T. 91 T. 92 T. 93 T. 94 W	FA-FA against Spl. Jurisdiction Cases. JC-Misc.Judicial Case. SA-SA from judgements in Misc. Cases. CRMC-Original Crl. Miscellaneous Case JC-Original Jurisdiction case (Writ) REF-References. S-Original Suit. TAPL-Other Tax Applications. TC-Other Tax Case. VTA-Tax Appeal Under OVAT ACt. CFA-First Appeals(Rent Control Matters) eview Petition in Bhubaneswar Bench eview Petition in Cuttack Bench EA-FA from Judgement and Decree in Suit PFAM-Revision US 19 of Family Court Act. SA-Second Appeal from Judgement and Decree. VWPET-Review Petition. AO-Second Appeal from Appellate Order. A-Second Appeal CLP-Pet.for leave to appeal to Supreme Court IC-Special Jurisdiction Case (Tax Matters) M-Suo Motu. PA-Sp.Appeal before DB TAPL-Appl.for direction to make a reference.	59 85 100 1532 1 120 5 1 120 5 1 1653 6810 2040 225 2300 1 179 46 5 1
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72 0 73 0 74 R0 75 Re 76 Re 77 Rf 78 Rf 79 RS 80 RV 81 SA 82 SA 83 SO 84 SJ 85 Sf 86 Sf 87 ST 88 ST 90 TE 91 TF 92 TF 93 TF 94 W	TC-Other Tax Case. VTA-Tax Appeal Under OVAT ACt. CFA-First Appeals(Rent Control Matters) eview Petition in Bhubaneswar Bench eview Petition in Cuttack Bench FA-FA from Judgement and Decree in Suit PFAM-Revision US 19 of Family Court Act. SA-Second Appeal from Judgement and Decree. VWPET-Review Petition. AO-Second Appeal from Appellate Order. A-Second Appeal CLP-Pet.for leave to appeal to Supreme Court IC-Special Jurisdiction Case (Tax Matters) M-Suo Motu. PA-Sp.Appeal before DB FAPL-Appl.for direction to make a reference.	5 1 6 43 2154 1653 6810 2040 225 2300 1 179 46 5 1
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75 Re 76 Re 77 Rf 78 Rf 79 RS 80 RV 81 SA 82 SA 83 SC 84 SJ 85 Sf 86 Sf 87 ST 88 ST 90 TE 91 TF 92 TF 93 TF 94 W	eview Petition in Bhubaneswar Bench eview Petition in Cuttack Bench FA-FA from Judgement and Decree in Suit PFAM-Revision US 19 of Family Court Act. SA-Second Appeal from Judgement and Decree. WPET-Review Petition. AO-Second Appeal from Appellate Order. A-Second Appeal CLP-Pet.for leave to appeal to Supreme Court IC-Special Jurisdiction Case (Tax Matters) M-Suo Motu. PA-Sp.Appeal before DB FAPL-Appl.for direction to make a reference.	6 43 2154 1653 6810 2040 225 2300 1 179 46 5 1
76 Re 77 Rf 78 Rf 79 RS 80 RV 81 SA 82 SA 83 SC 84 SJ 85 Sf 86 Sf 87 ST 88 ST 90 TE 91 TF 92 TF 93 TF 94 W	eview Petition in Cuttack Bench FA-FA from Judgement and Decree in Suit PFAM-Revision US 19 of Family Court Act. SA-Second Appeal from Judgement and Decree. /WPET-Review Petition. AO-Second Appeal from Appellate Order. A-Second Appeal CLP-Pet.for leave to appeal to Supreme Court IC-Special Jurisdiction Case (Tax Matters) M-Suo Motu. PA-Sp.Appeal before DB FAPL-Appl.for direction to make a reference.	43 2154 1653 6810 2040 225 2300 1 179 46 5 1
77 Rf 78 Rf 79 R5 80 RV 81 SA 82 SA 83 SC 84 SJ 85 SI 86 SF 87 ST 88 ST 90 TE 91 TF 92 TF 93 TF 94 W	FA-FA from Judgement and Decree in Suit PFAM-Revision US 19 of Family Court Act. SA-Second Appeal from Judgement and Decree. /WPET-Review Petition. AO-Second Appeal from Appellate Order. A-Second Appeal CLP-Pet.for leave to appeal to Supreme Court IC-Special Jurisdiction Case (Tax Matters) M-Suo Motu. PA-Sp.Appeal before DB FAPL-Appl.for direction to make a reference.	2154 1653 6810 2040 225 2300 1 179 46 5 1
78 RI 79 RS 80 RV 81 SA 82 SA 83 SC 84 SJ 85 SI 86 SF 87 ST 88 ST 90 TE 91 TF 92 TF 93 TF 94 W	PFAM-Revision US 19 of Family Court Act. SA-Second Appeal from Judgement and Decree. WPET-Review Petition. AO-Second Appeal from Appellate Order. A-Second Appeal CLP-Pet.for leave to appeal to Supreme Court IC-Special Jurisdiction Case (Tax Matters) M-Suo Motu. PA-Sp.Appeal before DB FAPL-Appl.for direction to make a reference.	1653 6810 2040 225 2300 1 179 46 5 1
79 RS 80 RV 81 SA 82 SA 83 SG 84 SJ 85 SI 86 SI 87 SI 88 SI 90 TE 91 TF 92 TF 93 TF 94 W	5A-Second Appeal from Judgement and Decree. /WPET-Review Petition. AO-Second Appeal from Appellate Order. A-Second Appeal CLP-Pet.for leave to appeal to Supreme Court IC-Special Jurisdiction Case (Tax Matters) M-Suo Motu. PA-Sp.Appeal before DB FAPL-Appl.for direction to make a reference.	6810 2040 225 2300 1 179 46 5 1
80 R\ 81 S/ 82 S/ 83 SC 84 SJ 85 SI 86 SF 87 ST 88 ST 90 TE 91 TF 92 TF 93 TF 94 W	VWPET-Review Petition. AO-Second Appeal from Appellate Order. A-Second Appeal CLP-Pet.for leave to appeal to Supreme Court IC-Special Jurisdiction Case (Tax Matters) M-Suo Motu. PA-Sp.Appeal before DB FAPL-Appl.for direction to make a reference.	2040 225 2300 1 179 46 5 1
81 SA 82 SA 83 SC 84 SJ 85 SI 86 SI 87 SI 88 SI 90 TE 91 TF 92 TF 93 TF 94 W	AO-Second Appeal from Appellate Order. A-Second Appeal CLP-Pet.for leave to appeal to Supreme Court IC-Special Jurisdiction Case (Tax Matters) M-Suo Motu. PA-Sp.Appeal before DB TAPL-Appl.for direction to make a reference.	225 2300 1 179 46 5 1
82 S/ 83 S0 84 SJ 85 SI 86 SF 87 ST 88 ST 90 TE 91 TF 92 TF 93 TF 94 W	A-Second Appeal CLP-Pet.for leave to appeal to Supreme Court IC-Special Jurisdiction Case (Tax Matters) M-Suo Motu. PA-Sp.Appeal before DB FAPL-Appl.for direction to make a reference.	2300 1 179 46 5 1
83 SC 84 SJ 85 SI 86 SI 87 SI 88 SI 90 TE 91 TF 92 TF 93 TF 94 W	CLP-Pet.for leave to appeal to Supreme Court IC-Special Jurisdiction Case (Tax Matters) M-Suo Motu. PA-Sp.Appeal before DB TAPL-Appl.for direction to make a reference.	1 179 46 5 1
84 SJ 85 SN 86 SF 87 ST 88 ST 90 TE 91 TF 92 TF 93 TF 94 W	IC-Special Jurisdiction Case (Tax Matters) M-Suo Motu. PA-Sp.Appeal before DB FAPL-Appl.for direction to make a reference.	179 46 5 1
85 SI 86 SF 87 ST 88 ST 89 TA 90 TE 91 TF 92 TF 93 TF 94 W	M-Suo Motu. PA-Sp.Appeal before DB FAPL-Appl.for direction to make a reference.	46 5 1
86 SF 87 ST 88 ST 89 TA 90 TE 91 TF 92 TF 93 TF 94 W	PA-Sp.Appeal before DB FAPL-Appl.for direction to make a reference.	5
87 S1 88 S1 89 T/ 90 TE 91 TF 92 TF 93 TF 94 W	TAPL-Appl.for direction to make a reference.	1
88 ST 89 T/4 90 TE 91 TF 92 TF 93 TF 94 W		
89 T/ 90 TE 91 TF 92 TF 93 TF 94 W	IREV-Sales Tax Revision.	1558
89 T/ 90 TE 91 TF 92 TF 93 TF 94 W		1000
91 TF 92 TF 93 TF 94 W	A-Tax Appeal	12
91 TF 92 TF 93 TF 94 W	ST-Testamentary Cases.	1
92 TF 93 TF 94 W	REV-Tax Revesion	95
94 W	RPCRL-Transfer Pet.for transfer a Crl.Proc.	292
	RP(C)-Transfer Petition under Sec.14 Cr.P.C.	887
95 W	A-Appeals before DB against SB Judgement	3892
	PC(OAB)-Original Application in Berhampur Bench	3
0.0		1220
96 W	PC(OAC)-Original Application in Cuttack Bench	1228
97 W	PC(OA)-Original Application in Bhubaneswar Bench	424
	PC(OAPC)-Original Application (Provisional) in Cuttack ench	33
	PC(OAS)-Original Application in Sambalpur Bench	15
100 W	PCRL-Pet.UA.226 for Writ of Habeas Corpus.	485
101 W	PC(TAC)-Transfer Application in Cuttack Bench	6
102 W		70993